

Rev:No.21/01

OA 1304/00

Paltan Ram & Ors Vs Union of India  
& Ors.

28.5.2002

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON.MR.S.BISWAS, MEMBER (A)

We have perused the order dated 28.3.01 passed in OA No.1304/00 and the application for review. As clear from the order it is based on the statements given by the counsel for the parties. In the circumstances, we do not find any good ground for review or modification of the order. The order is clear in terms and does not suffer from any ambiguity.

The review application has no merit and is rejected.

S. Bins  
MEMBER (A)

VICE CHAIRMAN

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